

**INSTITUTION, DISPOSAL AND PENDENCY OF IPR AND NON-IPR COMMERCIAL CASES
BEFORE COMMERCIAL DIVISION DURING THE MONTH OF APRIL, 2025**

COMMERCIAL CASES (IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.04.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.04.25
CIVIL SUITS (COMM)	2310	85	61	2334
CIVIL ORIGINAL (COMM-IPD-TM)	947	10	18	939
CIVIL ORIGINAL (COMM-IPD-CR)	152	1	0	153
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0
CIVIL APPEAL (COMM-IPD-PAT)	209	3	14	198
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0
CIVIL APPEAL (COMM-IPD-TM)	121	4	23	102
CIVIL APPEAL (COMM-IPD-CR)	9	0	0	9
CIVIL ORIGINAL (COMM-IPD-PAT)	45	2	1	46
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0
TOTAL	3793	105	117	3781

COMMERCIAL CASES (NON-IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.04.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.04.25
CIVIL SUITS (COMM)	1343	27	21	1349
ORIGINAL MISC. PET. (I) (COMM)	268	42	57	253
ORIGINAL MISC. PET. (T) (COMM)	47	9	11	45
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	15	5	6	14
ORIGINAL MISC. PET. (COMM)	2352	23	22	2353
ORIGINAL MISC. PET. (ENF.) (COMM)	926	15	12	929
ORIGINAL MISC. PET. (EFA) (COMM)	46	0	3	43
ARBITRATION APPEAL (COMM)	68	3	6	65
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	57	57	66	48
COUNTER CLAIMS (COMM)	182	4	6	180
CIVIL SUITS (COMM) (INFRA)	1	0	0	1
TOTAL	5305	185	210	5280